


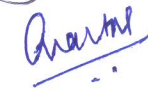

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/49/2016
NAME OF THE PETITIONER(S) : Karthikeyan Kasiviswanathan
NAME OF THE RESPONDENT(S) : Bayone Infotech Pvt Ltd & 2 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	M/S. SHIVAKUMAR + JURESH - JAMYUKTHA	Counsel for R-4	
2)	CIBA VISITENDU ANANT MERATHIA	Counsel for R1-R3	
3)	K. Gowtham Kumar	Counsel for Petitioner	

ORDER

Counsel for petitioner present. Counsel for R1 to R3 present. Counsel for R4 also present. Private notice on R5 has been served and the delivery status is awaited. Counsel for petitioner prays time to report the same. At request, time enlarged. Put up on 2.12.2016 at 10.30 A.M.

(Mohd Sharief Tariq)
Member (Judicial)

(Anantha Padmanabha Swamy)
Member (Judicial)